

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:519
ANSWERED ON:02.03.2007
EQUITY IN RAMPUR HYDEL PROJECT
Singh Smt. Pratibha

Will the Minister of POWER be pleased to state:

- (a) whether the Government has agreed to raise the equity in the Rampur Hydel Project from 25% to 30%.
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government in this regard?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : As per implementation agreement signed between SJVNL and Government of Himachal Pradesh, the Corporation has to arrange necessary finances for implementation of the Rampur Hydro Electric (H.E.) Project through its internal accruals, loans, debentures and its income from other projects and as and when the need arises more equity is to be infused. Out of the equity portion to the extent required to be funded afresh, 30% would be subscribed and paid by Government of Himachal Pradesh and remaining 70% shall be subscribed and paid up by the Government of India.

As and when the need for infusion of fresh equity arises the Government of Himachal Pradesh will be advised to contribute 30% share of the fresh equity required for implementation of Rampur H.E. Project.